#### **CALLING ATTENTION**

# SUB:- CALLING ATTENTION TABLED BY SHRI DIGAMBAR KAMAT, HON'BLE LEADER OF OPPOSITION

"Fear and anxiety in the minds of the people of Goa on rising criminal activities in Goa. The recent four murders including one double murder in a span of four days has raised serious concerns on the complete collapse on law and order in the State. The steps the Government to take in the matter"

#### STATEMENT BY THE HON'BLE CHIEF MINISTER DR. PRAMOD SAWANT

#### REPLY TO CALLING ATTENTION

## A. PONDA DOUBLE MURDER CASE

- 1. On 16/10/2021, at 13:00hrs a telephonic call was received at Ponda Police Station informing that two ladies are lying in a pool of blood at in a kitchen room of a flat No B-1, on a first floor at Super Market Complex Kaziwada, Ponda Goa.
- 2. Police team Visited the scene and it was observed that two ladies namely Smt. Mangala Kamat w/o late Tulshidas Kamat, age 75yrs, and her sister Ms. Jeevan Kamat d/o Venkatesh Kamat, age 65yrs, both r/o Flat No: B-I, Second Phase, Supermarket, Kaziwada, Ponda, Goa were murdered by unknown person.
- 3. The detailed complaint of Shri. Pritish Kamat s/o late Tulshidas Kamat age 47 years, Occ- Service, r/o Flat No. B-II, Second Phase, Super Market complex, Kaziwada Ponda Goa (Son of deceased Magala Kamat) was recorded and an offence vide Ponda Police Station Crime No: 147/2021 u/s 302 of IPC was registered and investigation was taken up.
- 4. During the course of investigation several teams were formed and tasked to build specific leads with investigation. The case was investigated through various angles in order to identify the accused. Several people were interrogated and combing and search operation of the entire area was conducted. Verification of antecedent of migrants and all persons connected to the victim family was also conducted.
- 5. The CCTV footage of in and around of place of offence was checked. The details of cell phone were also verified and one Mahadev Ghadi s/o Durga Ghadi, age 34years, Occ: Private Service, r/o H. No: 343, Near Laxminarayan Temple, Bayem Surla, Bicholim, Goa was apprehended. During the interrogation he confessed of commission of crime and disclosed that he had borrowed a Loan from the deceased Jeevan Kamat and since she was pressing him hard to return her amount, he killed Jeevan Kamat and thereafter her sister Mangala Kamat when she intervened to rescue her by using deadly weapon. Accused is working as a operator in a private company at Verna IDC.
- 6. The present case is successfully detected by Shri.Mohan Gaude, PI Ponda Police Station and his team under the supervision of Shri. Pankaj Kumar Singh, Sr. Supdt. Of Police (South), Margao and DySP Shri. Nelson Albuquerque and Shri. Uday Parab.

## B. Parking Lot Murder - Anjuna

- 1. On 15.10.2021 at 20.07 Shri. Deepak s/o Manohar Shivolkar age 42 yrs, lodged his complaint to the effect that on 15.10.2021 at 13.00 hrs near Anjuna 11 Restaurant, five male persons occupants of Tata Sumo jeep bearing no. KA-01-P-7326 assaulted the complainants cousin brother namely Mr. Sagar s/o Shripad Naik, age 45 yrs r/o H No. 712, near St. Anthony church, Anjuna, Bardez Goa with slaps causing him injuries and he succumbed to the injuries on the way to St. Anthony Hospital, Anjuna, thereby committed his murder. In this connection registered Anjuna PS Cr. No. 135/2021 U/s 302 r/w 34 IPC.
- 2. Immediately all Border check posts were made alert and they were requested to detain Tata Sumo jeep bearing no. KA-01-P-7326. The vehicle with all the suspects was detained soon after at Canacona.

- 3. Upon Post Mortem examination conducted at GMC cause of death was certified as "acute myocardial infarction as a result of chronic occlusive coronary artery disease precipitated due to stimulation of the autonomic nervous system in a person with simple body surface injuries".
- 4. It is submitted that, accused persons all from Bangalore are placed under arrest in the above crime and they are currently in Police Custody remand.
- 5. It is submitted that one of the accused person namely Mr. Munivenkatesh S/o Narayanappa, age 40 yrs r/o Vinayaka Nagar, Gubbi, Tumkur, Karnataka who is also involved in the above crime is undergoing medical treatment at District Hospital, Mapusa Goa.
- 6. Owing to serious injuries to accused persons FIR was registered against some locals who were involved in attacking the accused tourists also and Anjuna PS Cr. No. 136/2021 U/s 143, 147, 148, 324, 323, 506(ii) r/ w 149 IPC was registered and investigation is being carried out. Persons namely (1)Mr. Geetesh s/o Govind Chimulkar, age 28 yrs, Occ Business of Taxi r/o H No. 807/2, D'Mello Waddo, Anjuna, Bardez Goa and Mr. Sarvesh s/o Surya Haldankar, age 24 yrs, Occ- Pvt Service (Parking Fee collection with Deceased) r/o H No. 1736, Sorranto Waddo, Anjuna, Bardez Goa are placed under arrest for assaulting the tourists.
- 7. Steps taken I) patrolling intensified in all beats. II) tenant and migrant verification intensified in all urban and panchayat areas. III) induction of new vehicles including Mahindra Thar and Activa Scooties for more intensive patrolling especially in tourist areas. IV) Introduction of Goa Police Rules and proposal for designating Habitual Criminals and History Sheeters. V) Operationalising of Cyber Forensic Lab for solving technical crimes VI) Crime Mapping of Beats to identify vulnerable areas. VII) New OPs like St Cruz and PS like Colvale opened for more safety. VIII) 100% Success rate of Goa Police in Solving Heinous Offences in 2021.

# C. CANACONA MURDER CASE

- 1. Information was received at 23:07 hours on Oct 16, 2021 that a lady named Sonia Monterio E Pereira was declared dead to the CHC Canacona because of gunshot injury. On receipt of the information, the police team rushed to the CHC Canacona.
- 2. It was revealed that Mrs. Sonia Monterio E Pereira aged 33 years used to reside at Karshirmol Agonda. On receipt of complaint from Smt. Amelia Pires, mother of the deceased, Canacona PS Cr No. 63/2021 u/s 302 IPC and Sec 25 r/w Sec 3 of Arms Act was registered. A team was constituted with PI Tulshidas Naik of Canacona PS as IO under the supervision of Shri Shivendu Bhushan IPS SDPO Canacona.
- 3. It was revealed that the husband of the victim, Mr. Alfred Pereira, age 43 years and resident of Molkormem, Quepem had marital discord with his wife for the past few years and had shot her while she was returning to home on the suspicion of having an extra-marital affair. He was arrested on 17/10/2021 owing to his confession to the crime.
- 4. The Police team with the help of the forensics team gathered evidence from the scene of crime. Scene of crime Panchnama was conducted in presence of two respectable witnesses. The weapon of assault was seized after being led by the accused. The accused is being produced before JMFC Canacona for Police remand. Also, inquest and Post Mortem examination is being conducted. Further investigation is being conducted by the Police.

In light of above, there should not be any fear or anxiety in the minds of people of Goa.

\*\*\*\*\*